

## Confonet Judgment Search

Consumers/Advocates or any user can search the Judgment of the case through “Judgment Search” link given on the home page of website <http://confonet.nic.in>. Judgment search can be made depending upon various selection criteria such as - Type of Date(Date of disposal or Date of filing) , duration (start End and End Date), Search By options, State name & Search in (State Commission/ District consumer forum). To search the list of all Judgments which are disposed off in specified period, “None of the above” parameter is available in the drop-down list of ‘Search By’ option. It will display the complete list of all judgments during the specified period. This search can be further refined/filtered by 7 other search parameters i.e Case number, Complainant Name, Respondent Name, Complainant Advocate name, Respondent Advocate name, Judge/Member’s name or free text search.

Detailed procedure for judgment search is as given below-

### ‘Date By’ Search-

There are two options for Date by search:

1. Date of Disposal
2. Date of filing

CONFONET JUDGMENT SEARCH					
Date By	Start Date	End Date	Search By	Commission	Search In
<input checked="" type="radio"/> Date of Disposal <input type="radio"/> Date of Filing	2015-01-01	2015-03-16	CaseNumber	NCDRC	NCDRC

**ConfoNet**

Type Case Number and Enter...

### On selecting ‘Date of Disposal’:

Date of Disposal option is meant to search judgments of those cases whose date of disposal lies between the duration specified by giving Start date and End date. By default, the report will be generated according to date of disposal.

- **On selecting 'Date of Filing'**

Date of Filing option is meant to search judgments of those cases whose date of filing lies between the duration specified by giving Start date and End date.

**2. Start Date & End Date:** User have to give Start date & End date for specifying the duration of search.

The screenshot shows the CONFONET JUDGMENT SEARCH interface. The search filters are set as follows:

- Date By:** Date of Disposal (selected), Date of Filing
- Start Date:** 2015-01-01
- End Date:** 2015-03-16
- Search By:** CaseNumber
- Commission:** NCDRC
- Search In:** NCDRC

The search results table is displayed below the filters. The search query applied for NCDRC for the Period of Disposal From : 2015-01-01 To : 2015-03-16.

Case No.	Complainant	Complainant Advocate	Respondent Advocate	Date of Disposal
CC/541/2014	DR. PRIYA RAMANY	MIS. R. RAVI KUMAR & T. MATHI	-	2015-01-05
CC/592/2014	MANORAMA BHAGAT & ANR.	MR. AJAY KUMAR TALESARA	-	2015-01-08
CC/66/2014	Shri DIBAKAR BHOI & 89 ORS.,	MR. SHUVODEEP ROY	-	2015-01-08
CC/53/2008	Mr. Surendra B. Borkar	IN PERSON	-	2015-01-09
CC/202/2013	Shri SANJAY MEHTA & ANR.	MIS. S. S. VIJAYAKUMAR & SUMIT KUMAR,	MR. H. K. GANGWANI	2015-01-12
CC/256/2013	Mrs. VIJAY LAKSHMI TAGORE & ANR.,	IN PERSON	MR. M.G. NANJAPPA	2015-01-16
CC/292/2014	Shri DEVENDER KUMAR PANDEY,	COLUMBIA ASIA HOSPITAL & 3 ORS.,	MIS. AXON PARTNERS	2015-01-16
CC/196/2010	MIS. PATEL ENGINEERING LTD.	NATIONAL INSURANCE CO. LTD.	MR. KISHORE RAWAT	2015-01-20
CC/404/2014	GAUTAM SAPRA & 3 ORS.	EMAAR MGF LAND PVT. LTD. & ANR.	-	2015-01-20
CC/163/2014	Shri DIBAKAR BHOI,	CENTRAL PUBLIC INFORMATION OFFICER,	-	2015-01-21
CC/340/2013	Shri K. UMAPATHI ALIAS UMAPATHI K. REDDY & ANR.,	MIS. ADARSH DEVELOPERS & 2 ORS.,	MR. BALAJI SRINIVASAN, MS. SRISHTI GOVIL, MR. MAYANK KSHIRSAGAR & MS. VAISHALI DIXIT	2015-01-21
CC/520/2014	KANHAYA LAL	MIS. PARSVNATH DEVELOPERS LTD. & 2 ORS.	-	2015-01-21
CC/538/2014	Mis YES BANK LIMITED (YBL),	MIS. NEW INDIA ASSURANCE COMPANY LTD.,	MIS. KARANJAWALA & CO.,	2015-01-21
CC/6/2015	MIS. BEDROCK CAPITAL PVT. LTD.	MIS. LODHA DEVELOPERS PVT. LTD. & ANR.	MIS. R. S. PRABHU & CO.	2015-01-23
CC/199/2011	SES TECHNOLOGIES LTD.	IFFCO-TOKIO GENERAL INSURANCE CO. LTD. & ANR.	MIS. SUDEER ASSOCIATES, Advocate	2015-01-29
CC/232/2014	Shri PUNEET MALHOTRA,	MIS. PARSVNATH DEVELOPERS LTD.,	KNM & PARTNERS, LAW OFFICES	2015-01-29
CC/233/2014	Mis NITIN BHATIA & ANR.,	MIS. PARSVNATH DEVELOPERS LTD.,	MR. P. K. GOSWAMI,	2015-01-29
CC/293/2014	Shri SUNIL JOSHAN,	MIS. PARSVNATH DEVELOPERS LTD.,	MR. SAURABH JAIN,	2015-01-29
CC/8/2013	MIS. FARM FRESH FOOD PROCESSORS	MIS. BLUE STAR LTD.	MIS. LAW & EQUITY	2015-01-29
CC/61/2015	RAAMESH CHAND MEENA	URBAN IMPROVEMENT TRUST & 2 ORS.	MR. K.P.S. RAO & MR. RITESH KHARE	2015-02-02

### 3. Advanced Search options:

#### Search By:

**To search the Judgments disposed off in specified period:**

- if user have no idea about the exact case details. **'None of the above'** option can be chosen to get list of all judgments disposed during the specified period. Then select the name of 'commission/State' from the drop down list and choose 'State Commission / Name of District Consumer Forum' to specify whether judgment is to be searched in State Commission or in any District Consumer forum of the state and then finally click on search icon ( ) to get the result.

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cms.nic.in/ncdrcusersWeb/search.do?method=loadSearchPub

### CONFONET JUDGMENT SEARCH

Help

Date By: ☐ Date of Disposal ☐ Date of Filing

Start Date: 2015-01-01 End Date: 2015-04-09


Search By: None of the Above Select Commission/State: Andhra Pradesh Search In: StateCommission

☐ Change Output Format


Search Results : 20 Record(s) found. Search Query applied for State Commission, Andhra Pradesh for the Period of Disposal From : 2015-01-01 To : 2015-04-09

Case No.	Complainant	Respondent	Complainant Advocate	Respondent Advocate	Date of Disposal
FA/466/2013	C. Kishore S/o. c. Krishna Reddy, D.No. 166, T.K. Street, Tirupathi.	1. The Proprietor, Garuda Bikes Private Ltd., Door No. 19-3-14, Renigunta Road, Tirupathi, Chittoor District.	M/s. K. Venkateswarlu	M/s. Hari Rao Lakka Raju	2015-01-19
FA/684/2013	ICICI Prudential Life Insurance Co. Ltd., ICICI Pru Life Tower, 1089, Appa Saheb Maratha Marg, Prabha Devi, Mumbai-400 025.	1. Ms. Esther Manohari Gordon W/o. John Rajuan R/o. No.49, Thiruveedi Amman Kolli Street, Arun Bakiam, Chennai-6000106.	M/s. C.Sai Kumar	M/s. Sivanesan R3	2015-01-19
A/702/2014	1. The Managing Director, APSRTC, Bus Bhavan, RTC X Roads,	N.C. Krishnudu Son of Nagabhushanam Aged 63 Years, E. 98202, Retired Conductor,	M/s. Sri Arun Kumar Lathier		2015-01-27
CC/194/2013	M/s. Sri Ramadas Paper Board (P) Ltd., Uni-2, (Power Division), D.No.60-8-18, P & T Colony, Rajahmundry-533 105, Rep. by its Managing Director, N.Venkata Reddy	1. M/s. United India Insurance Co. Ltd., Mandapeta Branch Office, 1st Floor, Kamma Mahajana Sangam Building, Alamuru Road, Mandapeta, E.G. District, Rep. by its Branch Manager	M/s. V. Gouri Sankara Rao	Mr. V. Sambasiva Rao Op1 and OP2	2015-01-27
FA/845/2013	Y.Hari Babu, S/o. Y.Bhupathi, Hindu, Aged 39 Years, Sole Proprietor of Harichandana Silks, D.No.2-250-3, Kadari Road, Neerugattivanipalli, Madanapalle (Mandal) Chittoor (District)	1. The Franchise DTDC Courier and Cargo Ltd., Branch Office at D.No.14-65 C Opp. ICICI Bank, CTM Road, Madanapalle Chittoor.	M/s.K.Sampath Kumar	Mr.S.Pramod Kumar R1 to R3	2015-02-03
FA/121/2014	Dr. Botlu Venkateswara Rao, Son of Sri Rameswara Rao 50 Years, R.o. 25.209 by 2, Kantheru Donka Road, Nambur, Guntur District	1.M.s. Swapan Homoeo Neicals, Rep. by its Proprietor,	M.s. Consumers Guidance Society	Venkateswarlu	2015-02-06
FA/1282/2013	B. Kanthamma,	1.T.V.S. Credit Services Ltd.,	M/s.C.P. Suresh	Mr.M. K. Raj Kumar - R1 to R3	2015-02-11
FA/56/2014	Avilala Seshadri Reddy S/o. Late Narayana Reddy, Hindu, Aged 71 Years, Rtd. Wing Commander (IAF Medical), SSS Dhanvanthri	1. The Joint Sub Registrar, Municipal Corporation of Nellore, Nellore.	M/s.C.P. Suresh		2015-02-11

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Further, the search can be refined/filtered by selecting any parameter listed in drop down box (Case number, Complainant Name, Respondent Name, Complainant Advocate name, Respondent Advocate name, Judge/Member's name or Any free text) listed in drop down box. After that, user need to enter keyword in the textbox, according to the choice selected from the drop down box and then click on search icon (  ). List of all judgments would be displayed which are matching with your information given.

Details of other search parameters are explained below-

**3(i) Search by Case Number:** Enter the case number in textbox and click on search icon (  ). It will generate the report of a particular case as shown below.



CONFONET JUDGEMENT SEARCH

cms.nic.in/ncdrcusersWeb/search.do?method=loadSearchPub

CONFONET JUDGEMENT SEARCH

confonet.nic.in

Date By: Date of Disposal, Date of Filing

Start Date: 2015-01-01

End Date: 2015-03-16

Search By: CaseNumber

Commission: NCDRC

Search In: NCDRC

FA

Change Output Format

Search Results : 12 Record(s) found. Search Query applied for NCDRC for the Period of Filing From : 2015-01-01 To : 2015-03-16

Case No.	Complainant	Respondent	Complainant Advocate	Respondent Advocate	Date of Disposal
FA/16/2015	VARUN GOEL	MS. UNITECH LTD.	MR. SANJEEV NIRWANI & MS. VAISHALI MANGAL		2015-01-19
FA/43/2015	GYANENDRA NATH DAS	ORISSA STATE HOUSING BOARD	MR. SANJIB KHANDAYATRAY		2015-01-28
FA/9/2015	P.N. KHANNA	BANK OF INDIA & ANR.	MR. PANKAJ CHANDGOITHIA		2015-01-29
FA/10/2015	K.M. ANBARASAN	TATA AIG LIFE INSURANCE CO. LTD. & 2 ORS.	MR. K. KRISHNA MATHUR		2015-01-30
FA/59/2015	MOHD. RAIS KHAN & ANR.	STATE OF U.P. & 3 ORS.	MR. NIKHIL JAIN	-	2015-02-05
FA/125/2015	UNITECH LIMITED, REAL ESTATE DIVISION	VIVEK PRAKASH	MR. MOHIT JAUHRI & MR. MOHD. RAFI KHAN	-	2015-02-13
FA/111/2015	MAHESH JANGID	CHAIRMAN AND MANAGING DIRECTOR, JAIPUR VIDYUT VITRAN NIGAM LIMITED & 8 ORS.	IN PERSON	-	2015-02-20
FA/100/2015	MIS. OMAXE CHANDIGARH EXTENSION DEVELOPERS PRIVATE LIMITED & ANR.	HEMANT SHAH PURI & ANR.	MR. SUNIL MUND	-	2015-02-26
FA/129/2015	G. KUPPUSAMY NAIDU	NAGAMMAL & ANR.	MRS. V. MOHANA & MS. NEHA SHARMA	-	2015-02-27
FA/84/2015	VINOD KUMAR DARAK	MIS. LODHA HEALTHY CONSTRUCTIONS	MR. DAMODAR MUNDRA & MR. MAYUR MUNDRA	-	2015-02-27
FA/63/2015	NEW INDIA ASSURANCE CO. LTD.	MIS. BALAJI TEXTILES & ANR.	MIS. BISLA & CO.	-	2015-03-03
FA/67/2015	VISHWAJIT SINHA	LUCKNOW DEVELOPMENT AUTHORITY	MR. DURGESH KUMAR SHARMA	-	2015-03-10

CONFONET JUDGEMENT SEARCH

cms.nic.in/ncdrcusersWeb/search.do?method=loadSearchPub

CONFONET JUDGEMENT SEARCH

confonet.nic.in

Date By: Date of Disposal, Date of Filing

Start Date: 2015-01-01

End Date: 2015-03-16

Search By: CaseNumber

Commission: NCDRC

Search In: NCDRC

99

Change Output Format

Search Results : 2 Record(s) found. Search Query applied for NCDRC for the Period of Filing From : 2015-01-01 To : 2015-03-16

Case No.	Complainant	Respondent	Complainant Advocate	Respondent Advocate	Date of Disposal
MA/99/2015	GORAI INDIRA CO-OPERATIVE HOUSING SOCIETY LTD.	SHANTI MAHADEVAN & ANR.	MR. NIKHIL GOEL	MR. AJAY MAJITHIA	2015-02-20
RP/399/2015	KRISHNA INSTITUTE OF MEDICAL SCIENCE UNIVERSITY & ANR.	AMRAPALI SACHIN DESHPANDE & ANR.	M/S. LAWYER'S KNIT & CO.	-	2015-02-24

**3(ii)/3(iii) Search by Complainant/Respondent Name:** Enter the Complainant or Respondent name in textbox and click on search icon ( ). For example if the name of Respondent is **LIC of India** then the list of cases whose Respondent is **LIC of India** will be listed as below:

Computerization and Com x CONFONET JUDGEMENT x

cms.nic.in/ncdrcusersWeb/search.do?method=loadSearchPub

### CONFONET JUDGMENT SEARCH

confonet.nic.in

<b>Date By</b>	<b>Start Date</b>	<b>End Date</b>	<b>Search By</b>	<b>Commission</b>	<b>Search In</b>
<input checked="" type="radio"/> Date of Disposal <input type="radio"/> Date of Filing	2014-01-01	2015-03-16	Complainant	Delhi	StateCommission

☐ Change Output Format

LIC OF INDIA

Search Results : 2 Record(s) found. Search Query applied for State Commission, Delhi for the Period of Disposal From : 2014-01-01 To : 2015-03-16

Case No.	Complainant	Respondent	Complainant Advocate	Respondent Advocate	Date of Disposal
FA402/2014	LIC OF INDIA	P. VAITHIA LINGAM			2014-05-16
AV10/777	LIC OF INDIA	BHUSHAN KUMAR			2014-09-08

To see the content of Judgment click on case number hyperlink as shown below:

Computerization and Com x CONFONET JUDGEMENT x Daily Order x Daily Order x

about:blank

(Arisen out of Order Dated 09/06/2010 in Case No. 859/09 of District New Delhi)

1. LIC OF INDIA  
D.O-I JEEVAN BHARTI BUILDING 25. K.G MARG, NEW DELHI-1

Versus

1. BHUSHAN KUMAR  
H-244 MANGOLPURI NEW DELHI-83

.....Appellant(s)

.....Respondent(s)

**BEFORE:**

HON'ABLE MR. S.A SIDDIQUI PRESIDING MEMBER  
HON'ABLE MR. S.C.JAIN MEMBER

**For the Appellant:**  
**For the Respondent:**

**ORDER**

**IN THE STATE COMMISSION : DELHI**

**(Constituted under Section 9 of the Consumer Protection Act, 1986)**

Date of Decision: 17.09.2014

**First Appeal-777/2010**

(Arising out of the order dated 09.06.2010 passed in Complainant Case No. 859/2009 passed by District Consumer Disputes Redressal Forum, Barracks, Kasturba Gandhi Marg, Delhi)

**In the matter of:**

**Life Insurance Corporation of India**

Divisional Office-I

Jeevan Prakash Building

25, K.G.Marg

New Delhi-110001

Through Sh. G.P.Pandey, Manager (I & HPF). .Appellant

**3(iv)/3(v) Search by Complainant/Respondent Advocate Name:** Enter the Complainant or Respondent advocate name in textbox and click on search icon ( ). For example if the name of Respondent Advocate is VINAY KUMAR then the list of cases whose Respondent Advocate name is VINAY KUMAR will be displayed as below:

CONFONET JUDGMENT SEARCH

cms.nic.in/ncdrcusersWeb/search.do?method=loadSearchPub

CONFONET JUDGMENT SEARCH

confonet.nic.in

Date By: ☐ Date of Disposal ☐ Date of Filing

Start Date: 2015-01-01

End Date: 2015-03-16

Search By: Comp-Advocate

Commission: NCDRC


Search In: NCDRC

MR. PRAVEEN KUMAR

Change Output Format

Search Results : 1 Record(s) found. Search Query applied for NCDRC for the Period of Filing From : 2015-01-01 To : 2015-03-16

Case No.	Complainant	Respondent	Complainant Advocate	Respondent Advocate	Date of Disposal
RP112/2015	EASTERN FINANCIER LIMITED	SANAT KUMAR DEY & 3 ORS.	MR. PRAVEEN KUMAR		2015-01-16

**3(vi) Search by Judge/Member's Name:** Same as Complainant/ Respondent name, search can be made by Judge/Member name. Enter the Judge/ Member name in textbox and click on search icon (  ). For example if the name of Judge/member is ASHOK JAIN then the list of cases whose Judge/Member name ASHOK JAIN will be displayed.

**3(vii) Free Text:** The user can also enter the free text if exact case number is not known. For Example the complainant name contain Sharma in it and you are not sure that whether Mr. Sharma is Complainant or Respondent. Then type **Sharma** in the text box and click on search button. The complete list of cases having **Sharma** anywhere in the judgment **text**, will be displayed as shown below. If the Judgment is uploaded in PDF format then this feature of "Free text search" may not be available.

CONFONET JUDGEMENT x Untitled x

cms.nic.in/ncdrcusersWeb/search.do?method=loadSearchPub

### CONFONET JUDGMENT SEARCH

confonet.nic.in

Date By	Start Date	End Date	Search By	Commission	Search In
<input type="radio"/> Date of Disposal <input checked="" type="radio"/> Date of Filing	2015-01-01	2015-03-16	Free Text	NCDRC	NCDRC

☐ Change Output Format

Sharma

Search Results : 14 Record(s) found. Search Query applied for NCDRC for the Period of Filing From : 2015-01-01 To : 2015-03-16

Case No.	Complainant	Respondent	Complainant Advocate	Respondent Advocate	Date of Disposal
MA16/2015	ANCHAL KUMAR MAHAJAN	M/S. EMMAR MGF LAND LTD.	MR. N.P. SHARMA	MR. SHUBHANKAR SENGUPTA, MS. YASHMEET KAUR & MS. MAANSI SHARMA	2015-01-16
RP81/2015	M/S. GAINWELL MEDIMART PRIVATE LIMITED	DR. N.K. SHARMA	MR. HEMANT BASSI	-	2015-01-27
RP290/2015	SHARMA COUTINHO	VERA COVACO & 2 ORS.	MR. RAJESH INAMDAR	-	2015-02-12
MA035/2015	MANAGING DIRECTOR DURSBN 10 G	MEHAR SINGH & ORS.	MR. AMAN KASHYAP	MR. VIVEK SHARMA	2015-02-13
MA06/2015	MANAGING DIRECTOR DURSBN 10 G	RAM SINGH & ORS.	MR. AMAN KASHYAP	MR. VIVEK SHARMA	2015-02-13
MA037/2015	MANAGING DIRECTOR DURSBN 10 G	RAMESH & ORS.	MR. AMAN KASHYAP	MR. VIVEK SHARMA	2015-02-13
MA038/2015	MANAGING DIRECTOR DURSBN 10 G	PANNU RAM & ORS.	MR. AMAN KASHYAP	MR. VIVEK SHARMA	2015-02-13
MA039/2015	MANAGING DIRECTOR DURSBN 10 G	ARVINDER PAL SINGH & ORS.	MR. AMAN KASHYAP	MR. VIVEK SHARMA	2015-02-13
CC/12/2015	HARLEEN MOHANTY	SPACE TOWERS PVT. LTD.	MR. JAGDEEP KUMAR SHARMA	-	2015-02-16
FA111/2015	MAHESH JANGID	CHAIRMAN AND MANAGING DIRECTOR, JAIPUR VIDYUT VITRAN NIGAM LIMITED & 8 ORS.	IN PERSON	-	2015-02-20
FA129/2015	G. KUPPUSAMY NAIDU	NAGAMMAL & ANR.	MRS. V. MOHANA & MS. NEHA SHARMA	-	2015-02-27
RP541/2015	M/S. TDI INFRASTRUCTURE LTD.	YOGESH CHANDER SHARMA	M/S. SKV ASSOCIATES	-	2015-03-03
FA67/2015	VISHWAJIT SINHA	LUCKNOW DEVELOPMENT AUTHORITY	MR. DURGESH KUMAR SHARMA	-	2015-03-10
RA48/2015	S.K. AGARWAL	LUCKNOW DEVELOPMENT AUTHORITY	MS. RITIKA JHURANI & MR. DINESH SHARMA	MR. SHAKIL AHMAD SYED, MR. MILAN LASKAR, MR. UZMI JAMIL HUSSAIN & MR. PARVEZ DABAS	2015-03-11

- Commission/State Name:** User can select the desired Commission/State name from the drop down list.
- Search in:** User can select the 'State Commission / Name of District Consumer Forum' to specify whether judgment is to be searched in State Commission or in any District Consumer forum of the state.

**Remarks:** Judgments of some Consumer forums which are not using Online Case Monitoring System or the Judgments which are uploaded prior to 31<sup>st</sup> Jan'2015 may not be available here. User can check at <http://164.100.72.12/ncdrcprep> or may contact concerned consumer forums for the same. In case of non-availability of desired information, it may be possible that desired judgment may not be uploaded by concerned consumer forum.